

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Liquidator of M/s Sun Brushware Pvt Ltd

MAIN PETITION NUMBER : CP/382/IB/2018

(IA/MA) APPLICATION NUMBERS
IA/77(CHE)/2022 IN MA/968/2019; IA/604/2021

ORDER

IA/77(CHE)/2022 IN MA/968/2019

Present: Ld. Counsel Shri. B Thilak Narayanan for the Applicant /
Liquidator.

IA/604/2021

Present: Ld. Counsel Shri. B Thilak Narayanan for the Applicant /
Liquidator.

Ld. Counsel Shri. Niranjan Rajagopalan for the Respondent.

Pleadings are complete.

Vide order dated 04.01.2024, this Tribunal directed the Respondents /
Suspended Directors to appear in person and explain their position.

List the matter for **physical hearing** on **06.06.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)